

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 132**  
**TO BE ANSWERED ON JANUARY 29, 2026**  
**HOUSES COMPLETED UNDER PMAY-U**

**NO.132. SHRI BAPI HALDAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of houses sanctioned and completed under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) since its inception, component and year-wise;**
- (b) whether the Government has conducted any study to assess the actual demand for houses under PMAY-U, if so, the details thereof and if not, the reasons therefor; and**
- (c) the percentage of total number of houses sanctioned and completed for slum households since the inception of PMAY-U, year-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI TOKHAN SAHU)**

**(a)to(c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country.**

**Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years.**

**PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).**

**PMAY-U/PMAY-U 2.0 adopts a demand driven approach wherein States/Union Territories (UTs) have conducted demand survey through their Urban Local Bodies (ULBs)/implementing agencies in their respective jurisdictions, based on eligibility criteria. States/UTs formulate project proposals as per their assessed demand of houses under the Scheme and get them approved by State Level Sanctioning & Monitoring Committee (SLSMC) constituted under the chairmanship of Chief Secretary of the State/UT concerned. After approval from the concerned SLSMC, States/UTs submit the proposals to this Ministry for approval of Central assistance by the Central Sanctioning and Monitoring Committee (CSMC).**

**Based on the project proposal submitted by States/UTs, a total of 122.28 lakh houses including 10.66 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which 114.84 lakh houses have been grounded and 97.02 lakh are completed/delivered to the beneficiaries across the country as on 22.01.2026. The number of houses sanctioned and completed under the PMAY- U including PMAY-U 2.0 since its inception, component and year-wise is at Annexure-I. The details of total houses sanctioned and completed for slum households since the inception of year-wise under PMAY-U and PMAY-U 2.0 is at Annexure-II.**

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**Annexure-I referred in reply to Lok Sabha Unstarred Q.No.132 for 29.01.2026**

**Year wise and vertical wise details of houses sanctioned and completed for overall beneficiaries along with houses sanctioned and completed for slum household beneficiaries under PMAY-U & PMAY-U 2.0**

FY	Overall houses under Mission						
	BLC		AHP/ISSR		CLSS/ISS	Total Sanctioned	Total Completed**
	Sanctioned	Completed**	Sanctioned	Completed**	Sanctioned/ Completed		
2015-16	1,61,022	-	3,59,218	19,801	5,835	5,26,075	25,636
2016-17	4,68,821	11,659	1,42,332	32,614	22,607	6,33,760	66,880
2017-18	9,94,039	1,55,229	5,59,246	39,789	1,12,449	16,65,734	3,07,467
2018-19	14,05,834	10,31,348	3,99,634	2,67,680	4,27,004	22,32,472	17,26,032
2019-20	11,45,038	3,41,098	54,484	73,120	4,16,403	16,15,925	8,30,621
2020-21	8,73,179	6,86,147	69,242	1,30,807	6,05,751	15,48,172	14,22,705
2021-22	10,50,244	4,00,468	98,844	1,41,186	4,83,871	16,32,959	10,25,525
2022-23	4,90,984	9,54,111	-	1,56,213	4,30,300	9,21,284	15,40,624
2023-24	3,86,057	7,75,418	-	1,10,981	-	3,86,057	8,86,399
2024-25	3,50,655	8,28,813	1,272	2,07,995	-	3,51,927	10,36,808
2025-26	5,95,810	3,38,588	47,317	81,933	70,638	7,13,765	4,91,159
<b>Total</b>	<b>79,21,683</b>	<b>55,22,879</b>	<b>17,31,589</b>	<b>16,04,133*</b>	<b>25,74,858</b>	<b>1,22,28,130</b>	<b>97,01,870*</b>

\* Includes completed (3.42 lakh) houses of JnNURM during mission period.

\*\* Includes houses completed in the year which were sanctioned in preceding years.

**Annexure-II referred in reply to Lok Sabha Unstarred Q.No.132 for 29.01.2026**

**Year wise houses sanctioned and completed for overall and for slum household beneficiaries under PMAY-U & PMAY-U 2.0**

FY	Houses Sanctioned		Houses Completed	
	Overall	Slum Household	Overall**	Slum Household
2015-16	5,26,075	2,85,111	25,636	24,158
2016-17	6,33,760	2,14,136	66,880	45,680
2017-18	16,65,734	2,89,436	3,07,467	1,47,908
2018-19	22,32,472	5,19,635	17,26,032	1,69,590
2019-20	16,15,925	4,93,984	8,30,621	1,62,818
2020-21	15,48,172	4,21,964	14,22,705	1,22,474
2021-22	16,32,959	4,91,838	10,25,525	1,76,273
2022-23	9,21,284	1,68,369	15,40,624	3,65,700
2023-24	3,86,057	52,451	8,86,399	2,79,594
2024-25	3,51,927	2,967	10,36,808	2,76,196
2025-26	7,13,765	7,306	4,91,159	1,42,571
<b>Total</b>	<b>1,22,28,130</b>	<b>29,47,197</b>	<b>97,01,870*</b>	<b>22,54,976*</b>

\* Includes completed (3.42 lakh) houses of JnNURM during mission period.

\*\* Includes houses completed in the year which were sanctioned in preceding years.